

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 762/2022 In C.P. (IB)/101(MB)2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - Santanu T Ray Resolution Professional
IN THE MATTER OF
State Bank of India
V/s
Mamta Apparao**

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.762/2022 In C.P.(IB)/101(MB)2021: - Adv. Ms. Abha Patel appeared for the Applicant/Liquidator. Adv. Gauri Joshi appeared for the Respondent/Personal Guarantor. Heard, **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)